

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-23516-CII-2019 in FAO-4988-2014 (O&M)

New India Assurance Co. Ltd. Appellants

V/s

Sharda Devi and Ors. Respondents

Respondents:-

- Respondent Nos. 1. Sharda Devi wd/o Sh. Bihari Sharma.
2. Pooja minor D/o Sh. Bihari Ram.
3. Guddu minor S/o Sh. Bihari Ram.**

**Minors through their mother Smt. Sharda Devi widow
of Late Sh. Bihari Sharma. All R/o Village Harisharpur,
Tehsil and Distt. Garwa, Jharkhand.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **28.04.2020(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
29th November 2019.


Superintendent (Judl.),
For Registrar (Judicial)

hukum
2/12/19